- (a) whether there is any proposal to set up a Polyester Processing Industry in Madhva Pradesh:
 - (b) If so, the details thereof; and
- (c) the time by which the proposal is expected to be implemented?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURU-PADASWAMY): (a) to (c). M/s, Madhya Pradesh Audyogik Vikas Nigam Limited hold a letter of intent to set up a plant for the manufacture of 25,000 top of polyester filamentyam at Malanour, district Bhind, Madhya Pradesh in Association with Ms. Godfrev Phillips India Limited, New Delhi at an estimated cost of Rs. 309 crores. According to the project implementation schedule, it is likely to be completed in 30 months after all necessary approvals are accorded.

Rehabilitation of Gas Victims

2092. SHRI S. C. VERMA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether Government of Madhya Pradesh has sent an Action Plan of Rs. 371 crores for providing assistance and rehabilitation of Bhopal Gas Victims;
- (b) the amount provided by Union Government so far under the Action Plan and whether it has been given in the form of grant:
- (c) the time by which the balance amount is likely to be sanctioned; and
- (d) the reasons for delay in sanction of the balance amount under the Action Plan?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURU-PADASWAMY): (a) Yes, Sir.

(b) to (d). The Action Plan was approved at Rs. 163.10 crores. The sharing of this expenditure between the State Government of Madhya Pradesh and the Central Government, is under consideration.

(English)

Subsidence Central Measures in Coal Mines

2093. SHRI HARADHAN ROY: Will the Minister of ENERGY be pleased to state:

- (a) whether there is proposal to set up an Authority for planning and implementation of environmental protection and subsidence control measures in and around coal mines:
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) to (c). There is no proposal at present to set up a separate authority for planning and implementation of environmental protection and subsidence control measures in and around coal mines. Environmental protection measures are covered by Environmental Management Plans which form part of the project reports for coal mining projects. These measures include land reclamation, afforestation, control and repair of subsidence and mitigation of adverse effects due to air and water pollution.

Foreign Collaboration for Ceramic Tiles

2094, PROF. MALINIBHATTAHARYA: Will the Minister of INDUSTRY be pleased to state:

(a) the details of foreign collaborations granted for making Ceramic Tiles; and